

also inculcate a sense of dignity among students that they are having higher education based on their future earnings.

[*Translation*]

**Financial Irregularities In J.N.U.**

1833 SHRI MADAN LAL KHURANA.

SHRI SANTOSH KUMAR GANGWAR;  
SHRI YADVENDRA DATT.

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received complaints regarding financial regularities in Jawahar Lal Nehru University during the last one year,

(b) if so, the details thereof,

(c) whether any inquiry has been conducted into the matter; and

(d) if so, the action taken against the officials found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (d). Yes, Sir. The major complaint received by Government regarding financial irregularities in Jawaharlal Nehru University relates to alleged defalcation of approx. Rs. 2.32 lakhs on account of postage stamps and franking machine in the Schools of International Studies of the University.

According to the information furnished by the University, the defalcation of funds was detected by the University in April, 1989. After preliminary investigations, the University appointed an Inquiry Officer on 6.9.1989 to conduct an Inquiry into the said defalca-

tion. The terms of reference of the inquiry were as follows:

- (i) to determine as to who defalcated and cheated the University to the extent of about Rs. 2.32 lakhs;
- (ii) to fix responsibility in the matter; and
- (iii) to suggest steps to prevent recurrence of such serious lapses.

The report of the inquiry has been received by the Vice-Chancellor recently and is due to come up for consideration of the Executive Council on 7.9.1990.

[*English*]

**Recommendation of Chattopadhyaya Commission**

1834. SHRI RAJMANGAL MISHRA:  
SHRI RAMASHRAY PRASAD SINGH:  
SHRI SURYA NARAYAN SINGH:  
SHRI SHANTILAL PURUSHOTTAM DAS PATEL:  
PROF. YADUNATH PANDEY:

Will the PRIME MINISTER be pleased to state:

(a) the details of recommendations of Chattopadhyaya Commission which have since been accepted by the Union Government;

(b) the details of recommendations which are still under consideration and which have been rejected by the Government;

(c) what are the demands of different teachers' organisations in this regard; and